



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30th May, 2022

NOTICE

Please take notice that the following matters adjourned on 23.05.2022 and 24.05.2022 will be listed as indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 727 of 2021	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	23.05.2022	11.07.2022
2.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	23.05.2022	11.07.2022
3.	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	24.05.2022	12.07.2022
4.	Comp. App. (AT) (Ins) No. 512 of 2021	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	24.05.2022	12.07.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar